NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1522/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Punj Lloyd Ltd.

V/s.

Persipina Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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Adv. chanchila Adv tapetitioner

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ORDER CP 1522/I&BC/MB/MAH/2017

- 1. Mentioned an Insolvency Petition from the side of the Petitioner Creditor.
- 2. On call no one present from the side of the Respondent Debtor.
- 3. Name of the IRP is yet to be proposed. Time granted.
- Adjourned to 15.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

Sd/-M.K. SHRAWAT

Member (Judicial)

